NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 78 of 2020

IN THE MATTER OF:
M/s Giriver Hotels & Resorts Pvt. Ltd. & Anr. ...Appellants
Versus
Sh. Gajendra Singh Panwar & Ors. ...Respondents

Present:
For Appellant: Mr. DK Bhalla, Advocate.

For Respondent: Mr. Anil Mehta, Advocate for R-1 & R-2.
Mr. Sudeep Sudan, Advocate for R-3 & R-4.

O R D E R
(Virtual Mode)

10.09.2020 It is stated that Pleadings are complete. Parties may file their brief Written Submissions not more than three pages before the next date of hearing.

List the Appeal for Admission (after Notice) hearing on **12th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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